



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,18th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 10:30 AM**

**THE DIVISION BENCH-I AND THE DIVISION BENCH OF  
HONOURABLE MR. JUSTICE SUMAN SHYAM AND HONOURABLE  
MR. JUSTICE MRIDUL KUMAR KALITA WILL SIT AFTER RISING  
OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">WA/302/2022</a> AT 10:30 A.M	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
<b>WITH</b> <a href="#">I.A.(Civil)/2892/2022</a> in <a href="#">WA/302/2022</a>	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 18/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
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16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025

18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
23)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
24)	MS. D GHOSH	18-02-2025	To	20-02-2025
25)	MR. S P ROY	19-02-2025	To	19-02-2025
26)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
15 <a href="#">WA/316/2022</a>	BITUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11)
16 <a href="#">WA/398/2023</a>	THE STATE OF ASSAM <b>Versus</b> BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r-2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>			
17 <a href="#">PIL/15/2025</a> FIXED	ALL BODO STUDENTS UNION AND ORS <b>Versus</b> THE UNION OF INDIA AND ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, A S E C
<b>HEARING</b>			
18 <a href="#">WA/138/2022</a> FIXED	THE COMMISSIONER AND SECRETARY <b>Versus</b> KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
<b>WITH</b> <a href="#">I.A.(Civil)/3681/2024</a>	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM <b>Versus</b> KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	

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LEAVE NOTE OF ADVOCATES FOR 18/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH**

**THIS BENCH WILL RISE AT 3:45 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
39	<a href="#">Bail Appln./436/2025</a> B/O	ARIFUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
40	<a href="#">Bail Appln./2032/2024</a> B/O	AMIT GOPE AND ANR <b>Versus</b> THE UNION OF INDIA	MR H R CHOUDHURY (P1) MR I S MAZUMDAR (P1) S. TALUKDAR (P1) A S PRODHANI (P1) MR N ALI (P1)	SC, NCB
41	<a href="#">Bail Appln./330/2025</a> BY SLIP	PREMANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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[ For Tuesday,18th February 2025]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
20	<a href="#">WP(C)/5922/2018</a> FIXED	GRADUATE LEVEL ELEMENTARY TEACHERS ASSOCIATION, ASSAM AND 221 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. A M S MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE
21	<a href="#">WP(C)/3821/2024</a> B/O	NURUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED	GA, ASSAM MR K UDDIN (R-5) SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 5**

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL  
SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Crl.A./302/2019</a>	HUSSAIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/665/2019</a> <b>in</b> <a href="#">Crl.A./302/2019</a>	HUSSAIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
2	<a href="#">Crl.A./138/2023</a> <u>2 Y 2 M 3 D :</u>	MD. HABIL ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR T THAKURIA MS N DEKARAJA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HIS LORDSHIP AND  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA  
AND WILL RISE AT 3:45 P.M.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
31 <a href="#">WP(C)/6331/2024</a> FIXED	BUDDHA KATAKY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK, SC, ELEM. EDU

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**2:00 PM to 4:30 PM**

**[ For Tuesday,18th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 1:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
12	<a href="#">Cont.Cas(C)/76/2025</a> FIXED	ASHAK ALI <b>Versus</b> SUSHANTA BISWA SARMA	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	
<b>ADMISSION</b>				
13	<a href="#">WP(C)/8771/2018</a> FIXED, WITH COVER FILE	MINATI RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025

15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
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18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
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21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
23)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
24)	MS. D GHOSH	18-02-2025	To	20-02-2025
25)	MR. S P ROY	19-02-2025	To	19-02-2025
26)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,18th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
14	<a href="#">I.A.(Civil)/460/2025</a> (CONNECTED WITH ITEM NO. 12 IN THE DAILY LIST) in El.Pet./1/2024	ELECTION COMMISSION OF INDIA <b>Versus</b> HAFIZ RASHID AHMED CHOUDHURY	MR M KALITA	MR K P PATHAK
15	<a href="#">I.A.(Civil)/461/2025</a> (CONNECTED WITH ITEM NO. 12 IN THE DAILY LIST) in El.Pet./1/2024	ELECTION COMMISSION OF INDIA <b>Versus</b> HAFIZ RASHID AHMED CHOUDHURY	MR M KALITA	MR K P PATHAK

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
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[ For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
24	<a href="#">WP(C)/608/2025</a> WITH OFFICE NOTE, FIXED	JAHURA KHATUN AND 11 ORS. <b>Versus</b> THE AEGCL AND 6 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, BTC SC, AEGCL
25	<a href="#">WP(C)/889/2025</a> B/O	M/S MEDIA BYTE VENTURES <b>Versus</b> UNION OF INDIA AND FOUR ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM DY.S.G.I.
26	<a href="#">WP(C)/891/2025</a> B/O	NIVA DEKA <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

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2)	MR. B K DAS	05-02-2025	To	28-02-2025
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**10:30 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Tuesday,18th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[CIVIL BENCH-IV****THIS BENCH WILL RISE AT 1:00 P.M.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDERS</b>				
21	<a href="#">I.A.(Civil)/459/2025</a> B/O in <a href="#">WP(C)/1940/2023</a> <b>WITH</b> <a href="#">WP(C)/1940/2023</a>	JUNEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ORS	NAMRATA MAHANTA	SC, PWD
		JUNEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY	DY.S.G.I. SC, PWD
22	<a href="#">WP(C)/1948/2023</a> <b>WITH</b> <a href="#">I.A.(Civil)/457/2025</a> in <a href="#">WP(C)/1948/2023</a>	JUNEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM MR. H G HAZARIKA	SC, PWD
		JUNEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ORS	NAMRATA MAHANTA	SC, PWD

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

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[ For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
50	<a href="#">MACApp./252/2017</a>	M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TARAMAI BORAH and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM
	<b>WITH</b> <a href="#">I.A.(Civil)/524/2023</a> in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TARAMAI BORAH AND 4 ORS	MR. R C PAUL	MS. R CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1201/2023</a> in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TARAMAI BORAH and 4 ORS.	MR. R C PAUL	MS. R CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1691/2024</a> in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TARAMAI BORAH and 4 ORS,	MR. R C PAUL	MS. R CHOUDHURY
<b>MOTION</b>				
51	<a href="#">Crl.Pet./177/2025</a> B/O	GOURI KUMAR PACHANI <b>Versus</b> M/S KALCOM SYSTEMS	MR D BARUAH MR. S K TALUKDAR T R OVUNG	
52	<a href="#">AB/371/2025</a> B/O	MD MOMTAZUL HAQUE @ REHAL KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
53	<a href="#">AB/374/2025</a> B/O	MD MOHIBUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
54	<a href="#">Bail Appln./264/2025</a> FIXED	SULMAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
<b>BAIL HEARING</b>				
55	<a href="#">AB/248/2025</a> FIXED	MAYNAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**10:30 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Tuesday,18th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 12****[CIVIL BENCH-II****THIS BENCH WILL RISE AT 4:05 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
24	<a href="#">I.A.(CrI.)/138/2025</a> BA 89/2025(D/O), B/O in Bail Appln./89/2025	RUPEN RABHA <b>Versus</b> THE STATE OF ASSAM	MR. M UDDIN MS M SAHOO	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,18th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY**

**ITEM NO. 14 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
21	<a href="#">RSA/112/2019</a> WITH LCR, B/O	SRI RAJIB ALI <b>Versus</b> TARJEN ALI AND 2 ORS.	MR. A TALUKDAR MR. SHEELADITYA	MR. SURAJIT DAS(R-1 TO 3) A W AMAN(R-1 TO 3) MS SURAYA RAHMAN(R-1 TO 3) MR SARFRAZ NAWAZ (R-1 TO 3) MR S A BARBHUYAN(R-1 TO 3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1910/2019</a> <b>in</b> RSA/112/2019	SRI RAJIB ALI <b>Versus</b> TARJEN ALI AND 2 ORS	MR. A TALUKDAR MR. SHEELADITYA	

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025

14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
23)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
24)	MS. D GHOSH	18-02-2025	To	20-02-2025
25)	MR. S P ROY	19-02-2025	To	19-02-2025
26)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,18th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
11	<a href="#">MFA/41/2023</a> WITH LCR, B/O	UNION OF INDIA AND ANR. <b>Versus</b> M/S SHREE SHIV SAI STEEL INDUSTRIES	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA MS. M SHARMA M. KALITA DIVYANSH RATHI
12	<a href="#">MFA/46/2023</a> WITH LCR, B/O	UNION OF INDIA <b>Versus</b> M/S STAR CEMENT LTD	MR. K GOGOI	MR. K P MAHESWARI DIVYANSH RATHI

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
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4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025

22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
23)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
24)	MS. D GHOSH	18-02-2025	To	20-02-2025
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26)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,18th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
14	<a href="#">MACApp./278/2020</a> WITH LCR, B/O	ANJAN RAJBANGSHI <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR M AHMED MR A HUSSAIN	MR. A J SAIKIA MR G S BORO
15	<a href="#">I.A.(Civil)/952/2021</a> (CONNECTED WITH ITEM NO. 7 IN THE DAILY CAUSE LIST) in MACApp./125/2021	M/S NEW INDIA ASSURANE CO. LTD. <b>Versus</b> SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MR. A K GUPTA (R-1) MS K BORAH (R-1)
16	<a href="#">RSA/149/2023</a> WITH LCR, B/O	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN
	<b>WITH</b> <a href="#">I.A.(Civil)/3149/2024</a> in RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR M J QUADIR MR S S ISLAM
17	<b>WITH</b> <a href="#">RSA/148/2023</a>	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR. A K HANNAN
	<b>WITH</b> <a href="#">I.A.(Civil)/3148/2024</a> in RSA/148/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR
18	<a href="#">I.A.(Civil)/613/2023</a> (CONNECTED WITH ITEM NO. 10 IN THE DAILY CAUSE LIST) in MACApp./41/2023	SMTI. NIRU SAIKIA AND ANR. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R C PAUL

WITH  
[I.A.\(Civil\)/334/2023](#)

ORIENTAL INSURANCE COMPANY LTD. MR. R C PAUL  
**Versus**  
NIRU SAIKIA AND ORS.

WITH  
[I.A.\(Civil\)/900/2023](#)

NIRU SAIKIA AND ANR. MR. I A TALUKDAR MR. R C PAUL  
**Versus**  
ORIENTAL INSURANCE COMPANY LTD.  
AND ANR

19 [I.A.\(Civil\)/2008/2024](#)  
(CONNECTED WITH ITEM NO. 5 IN  
THE DAILY CAUSE LIST)  
in LA.App./9/2022

DULAGRAM TEA LTD. MR. J KALITA GA, ASSAM  
**Versus**  
THE COLLECTOR, CACHAR MR. S K CHAKRABORTY(R-  
2)  
MR. D MAZUMDAR (R-2)

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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23)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
24)	MS. D GHOSH	18-02-2025	To	20-02-2025
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26)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 21

[CRIMINAL BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE SUMAN SHYAM  
AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
51	<a href="#">Bail Appln./425/2025</a> B/O	KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>ADMISSION</b>				
52	<a href="#">Crl.Pet./1594/2024</a> FIXED	ANIL KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY S RABHA R BASUMATARY	MR A KHANIKAR (R-3) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/95/2025</a> <b>in</b> <a href="#">Crl.Pet./1594/2024</a>	MRS. RENBENI LOTH A CHOUDHURY <b>Versus</b> ANIL KUMAR RABHA AND ORS	SABINA SHARMA	R BASUMATARY PP, ASSAM
53	<a href="#">Crl.Pet./11/2025</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	DHRUBAJYOTI HATIBARUAH AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
54	<a href="#">Bail Appln./3658/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), B/O	IMDADUL HAQUE @ AMDADUL HAQUE @ AMD AJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY U U KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
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23)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
24)	MS. D GHOSH	18-02-2025	To	20-02-2025
25)	MR. S P ROY	19-02-2025	To	19-02-2025
26)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,18th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
19	<a href="#">WP(C)/5180/2014</a> FIXED, WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
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12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
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23)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
24)	MS. D GHOSH	18-02-2025	To	20-02-2025
25)	MR. S P ROY	19-02-2025	To	19-02-2025





सत्यमेव जयते

# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST -I ]

[ FOR TUESDAY, THE 18<sup>TH</sup> DAY OF FEBRUARY, 2025 ]

[AT 2:00 PM]

BEFORE

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

[COURT NO: 12]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM FROM THE PRINCIPAL SEAT]

## ORDERS

- |    |                                |  |                        |            |
|----|--------------------------------|--|------------------------|------------|
| 1. | REVIEW PET. 14/2024<br>(FIXED) | THE STATE OF AP AND 3 OTHERS<br><b>VERSUS</b><br>M/S B K K S ENTERPRISES | BINTER PICHA<br>SC(RD) | TAJA GARAM |
|    | <b>WITH</b>                    |  |                        |            |
| 2. | REVIEW PET. 15/2024            | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S C R ENTERPRISE         | BINTER PICHA<br>SC(RD) | TAJA GARAM |
|    | <b>WITH</b>                    |  |                        |            |
| 3. | REVIEW PET. 16/2024            | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S C R ENTERPRISE         | BINTER PICHA<br>SC(RD) | TAJA GARAM |
|    | <b>WITH</b>                    |  |                        |            |
| 4. | REVIEW PET. 17/2024            | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S PACHO ENTERPRISES      | BINTER PICHA<br>SC(RD) | TAJA GARAM |
|    | <b>WITH</b>                    |  |                        |            |
| 5. | REVIEW PET. 18/2024            | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S ATU TARU ENTERPRISE    | BINTER PICHA<br>SC(RD) | TAJA GARAM |
|    | <b>WITH</b>                    |  |                        |            |
| 6. | REVIEW PET. 19/2024            | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S J G ENTERPRISE         | BINTER PICHA<br>SC(RD) | TAJA GARAM |
|    | <b>WITH</b>                    |  |                        |            |
| 7. | REVIEW PET. 20/2024            | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S N K ENTERPRISE         | BINTER PICHA<br>SC(RD) | TAJA GARAM |
|    | <b>WITH</b>                    |  |                        |            |
| 8. | REVIEW PET. 21/2024            | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S N K ENTERPRISE         | BINTER PICHA<br>SC(RD) | TAJA GARAM |



# ***The Gauhati High Court, At Guwahati***

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ **SUPPLEMENTARY CAUSELIST-I** ]

[ **FOR TUESDAY, THE 18<sup>TH</sup> DAY OF FEBRUARY, 2025** ]

[ **AT 4:15 PM** ]

**BEFORE**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

**HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR**

[ **COURT NO: 12** ]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 4:15 PM FROM THE PRINCIPAL SEAT** ]

## **JUDGEMENT**

1. WA 16/2023	THE STATE OF AP AND 3 ORS. <b>VERSUS</b> TAI TACHE	SUBU TAPIN	LISSING PERME JUMGE RIRAM WINTET SAWIN KRISHNA DUBEY WILLIAM YIRANG SIGNAL YIRANG T GAMLIN A PERME
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